

F. No. 01(05)/Circular/CESTAT/2021  
**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
West Block -2, R.K. Puram  
NEW DELHI

Date: 19 April 2021

**OFFICE ORDER**

As more number of COVID positive cases is reported in different benches of the Tribunal and considering the safety of all concerned, the Hon'ble President directs that the Principal Bench and all the Regional Benches of the Tribunal will not sit from 20.4.2021 to 23.4.2021.

By Order,



(Bineesh Kumar K. S.)  
Registrar

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